

CENTRAL ADMINISTRATIVE TRIBUNAL, JABALPUR BENCH
JABALPUR

Original Application No.203/00736/2016

Jabalpur, this Thursday, the 05th day of April, 2018

HON'BLE MR. NAVIN TANDON, ADMINISTRATIVE MEMBER
HON'BLE MR. RAMESH SINGH THAKUR, JUDICIAL MEMBER

Bhaskar Guha, aged about 39 years, S/o Late A.B. Guha, Currently working as Chief Law Assistant, R/o near Bony Agency, Devri Khurd Bilaspur Chhattisgarh 495004

-Applicant

(By Advocate – Shri A.V. Shridhar)

V e r s u s

1. Union of India through the Railway Board, Ministry of Railways, Rafi Marg, Raisena Rd Rail Bhawan, New Delhi – 110001.
2. General Manager, South East Central Railway, Bilaspur, Chhattisgarh 495004.
3. Chief Personnel Officer, South East Central Railway, Bilaspur, Chhattisgarh, 495004.
4. Senior Personnel Officer (GAZ), South East Central Railway, Bilaspur, Chhattisgarh 495004.
5. Jaydev Kumar Mondal working as Chief Office Superintendent Pendra Bilaspur o/o Senior DEN (Co Ordination) South East Central Railway Bilaspur 495004

- Respondents

(By Advocate – Shri Vijay Tripathi for official respondents)

O R D E R (O R AL)**By Navin Tandon, AM.**

Learned counsel for the applicant submits that relief claimed by the applicant has already been granted by the respondents, and therefore, this Original Application has become infructuous.

Accordingly, the O.A is disposed of as having become infructuous.

**(Ramesh Singh Thakur)
Judicial Member**

**(Navin Tandon)
Administrative Member**

am/-